

DIVISION BENCH
COURT - I

O-225

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/337(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11TH JULY 2024

IN THE MATTER OF	SANDIP ASOPA VS GAURIKA METALICKS PRIVATE LIMITED
UNDER SECTION	SEC. 59 SEC. 213 SEC. 241(1) SEC. 242(4) APPLICATION UNDER ANY OTHER PROVISIONS

Appearances (via video conferencing/physically)

Mr. Sanjay Kr. Gupta, PCS : For Petitioner
Mr. Rohit Kr. Keshri, Adv.
Mr. K. Agarwal, CS
Mr. Ankit Chaurasia, Adv.

Mr. Rishav Banerjee, Adv. : For Respondent No. 4
Mr. Rajarshi Banerjee, Adv.

Mr. Shaunak Mitra, Adv. : For Respondent Nos. 1,2,3,5,6,7
Ms. Meenakshi Manot, Adv.
Ms. Joveria Sabbah, Adv.

Mr. Sourav Jain, Adv. : For R9 & R 10

ORDER

1. Ld. Counsel/Authorized Representative for the parties present.
2. Post this matter tomorrow i.e. **12/7/2024** immediately after the supplementary list.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**